

(b) whether the Government propose to introduce similar air-taxi services in other parts of the country; and

(c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). Air Taxi operators are free to operate to any airport within the country open to scheduled operation. These are private sector companies and are likely to operate Air Taxi services based on their commercial judgement.

Upgradation of Post Offices in Andhra Pradesh

7150. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of post offices available in Andhra Pradesh category-wise at present;

(b) whether the Government propose to upgrade these post offices; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The number of post offices available in Andhra Pradesh, category-wise at present is given as hereunder:-

Head Post Offices =	104
Departmental Sub post Offices =	2390
Extra-Departmental Sub Post Offices =	62
Extra-Departmental Branch Post Offices =	13665

(b) No, except to the extent indicated against (c).

(c) A proposal to upgrade Lakkavaram Extra-departmental Branch Post Office in Amolapuram Division as a Departmental Post Office is under examination.

Resignation by Pilots of Indian Airlines

7151. SHRISURENDRAPAL PATHAK: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of pilots granted permission by the Government to leave the job in 1991 and the reasons therefor;

(b) whether the Government propose to make pilots service conditions more attractive;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) In 1991, two pilots had resigned from Indian Airlines; one of them due to personal reasons and the other to join Air-India.

(b) to (d). The service conditions of the pilots are negotiated between the Pilots' Association and the management of Indian Airlines from time to time.

Water Cavities Below Ground Level

7152. SHRI PRATAP SAI : Will the Minister of MINES be pleased to state:

(a) whether the Government have developed new methods to find out water cavities below ground level to measure the inflow of water;

(b) if so, the details thereof; and

(c) the total outlet of water every day and the methods adopted at present in order to have safety in mining?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): No, Sir.

(b) Does not arise.

(c) Total outlet of water every day will vary from mine to mine depending upon geological conditions of the strata. Precautions to be adopted in metalliferous and coal mines against danger from surface water and danger from underground inundation are laid down in Regulations 127 and 128 of the Metalliferous Mines Regulations 1961 and for coal mines in Regulations 126 and 127 of the Coal Mines Regulations 1957.

Licence for Max Equipment in West Bengal

7153. DR. ASIM BALA:
SHRI BASUDEB ACHARIA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any request was received by the Union Government for sanctioning Industrial Licence for manufacturing of Max Equipment in Salt Lake;

(b) whether it is a fact that his Ministry had agreed to issue a licence with the condition of I.T.I. participation therein;

(c) whether the project has since been shifted to Bangalore unit of I.T.I.;

(d) if so, the time by which the request of 'Webel' a state undertaken will also be allowed to set 10 (ten) thousand line max in West Bengal; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir.

(d) Under the New Industrial Policy manufacture of all types of Switching Equipment including MAX equipment has been de-licenced. Accordingly, M/s. Webel can set up a MAX production units without any Industrial Licence from Government of India.

(e) Does not arise in view of (d) above.

[Translation]

Corruption in Postal Department in Delhi

7154. SHRI HARIKEWAL PRASAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any complaints have been received by the Government regarding corruption in the postal department, Delhi Division;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) During the last five years the following number of complaints have been received in respect of Delhi Postal Circle:

1987-88	:	Two
1988-89	:	Eleven (2 anonymous)
1989-90	:	Twelve (4 anonymous)
1990-91	:	Thirteen (7 anonymous)
1991-92	:	Five (2 anonymous)